

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2360
ANSWERED ON:10.03.2011
SAFE DRINKING WATER
Chauhan Shri Sanjay Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make safe drinking water as Constitutional right; and
- (b) if so, the number of representations received by the Union Government during the year 2010 - 11 from the Uttar Pradesh Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

- (a): There is no such proposal before Government.
- (b): No representation has been received by the Department of Drinking Water and Sanitation, Ministry of Rural Development during 2010- 11 from the Uttar Pradesh Government on making safe drinking water as a Constitutional right.